

(41) (S)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

OA NO. 549/1999

This the 5th day of August, 2004

HON'BLE MR. JUSTICE V.S.AGGARWAL, CHAIRMAN  
HON'BLE MR. S.A.SINGH, MEMBER (A)

1. P.C.P.Mahapatra  
Dy. Director (HRD)  
E.S.I.Corporation Hqrs. Offie,  
Kotla Road,  
New Delhi-110002.
2. A.K.Mukhopadhyay  
Dy. Director & Recover Officer,  
E.S.I.Corporation Regional Office  
Panchdeep Bhawan, Delly Road  
Opp. C.R.Building, Patna-800 001..
3. V.V.V.P.Rao  
Dy. Director,  
E.S.I.Corporation Regional Office  
Panchdeep Bhawan,  
Bhawani Singh Marg,  
Jaipur-302 001.
4. D.Venugopal  
Dy. Director,  
E.S.I.Corporation Regional Office,  
Panchdeep Bhawan,  
Ganesh Path, Nagpur-440 018.
5. M.R.Pratap  
Dy. Director  
E.S.I.Corporation Regional Office,  
Panchdeep Bhawan,  
5-9-23, Hill Fort Road,  
Hyderabad-500 0463.
6. J.K.Dagar,  
Dy. Director,  
E.S.I.Corporation Regional Office,  
Panchdeep Bhawan,  
108- N.M.Joshi Marg,  
Mumbai-400013.
7. R.Ramakrishnan  
Dy. Director,  
E.S.I.Corporation Regional Office  
Panchdeep Bhawan,  
143, Sterling Road,  
Chennai-600 034.

(By Advocate: Sh. V.K.Rao)

Versus

1. D.G., E.S.I.Corporation,  
Kotla Road, New Delhi.

2. Chairman, Standing Committee,  
ESIC & Secretary, Ministry of Labour,  
Government of India,  
New Delhi.

3. Union of India,  
through the Secretary,  
Department of Personnel & Training,  
New Delhi.

4. Union of India,  
through Chairman, U.P.S.C.  
Dhaulpur House, Shahjahan, Road,  
New Delhi.

5. D.D. Sharma  
Joint Director (Finance)  
ESI Corporation,  
Kotla Road,  
Panchdeep Bhawan,  
New Delhi-110 002.

6. S. Mohd. Mohindeen  
Joint Director (Fin)  
Directorate (Med), Delhi  
ESI Hospital, Basaidarpur,  
Delhi-110 015.

7. S.P. Singh (SC)  
Dy. Director (Fin)  
Directorate (Med), Delhi,  
Basaidpur,  
Ring Road,  
New Delhi.

8. R. Parthasarthy  
Dy. Director,  
ESI, Corporation Regional Office,  
Hyderabad (AP).

9. V.K. Khurana  
Dy. Director (Fin)  
ESI, Corporation, Kotla Road,  
New Delhi.

10. R. Kesawan  
Dy. Director (Sys)  
ESI Headquarters, New Delhi.

11. D. Bhattacharjee  
Dy. Director (Fin)  
ESI Corporation Regional Office,  
Assam.

12. K. Rajasekhar  
Dy. Director,  
ESI Corporation Panchdeep Bhawan,  
Kotla Road,  
New Delhi.

13. K.K.P. Rao  
Dy. Director,  
ESI Corporation,  
Regional Office,  
Hyderabad (AP).

14. B.C.M. Rao  
Dy. Director,  
ESI Corporation, Regional Office,  
Indore-MP.

15. Hari Shankar (SC)  
Deputy Director,  
ESI Corporation,  
Regional Office,  
West Bengal.

16. PNR Chaudhary  
Deputy Director,  
ESI Corporation,  
Regional Office,  
West Bengal.

17. S.S. Malhotra  
Deputy Director,  
ESI Corporation,  
Regional Office,  
Rajendra Place,  
New Delhi.

18. A.S. Meoran  
Deputy Director,  
ESI Corporation,  
Regional Office,  
West Bengal.

19. A.K. Singh  
Deputy Director (Finance),  
ESI Corporation,  
Regional Office,  
Noida.

20. O.P.Jatia (SC), Dy. Director,  
ESI Corporation, Regional Office,  
Karnataka.

21. R.Natrajan, Dy. Director,  
ESI Corporation,  
Regional office,  
Tamilnadu.

22. A.K.Mishra, Dy. Director,  
ESI Corporation, Regional Office,  
Rajendra Place, New Delhi-110008.

23. Janardhan Rao, Dy. Director,  
ESI Corporation, Regional Office,  
Rajendra Place, New Delhi.

24. R.C.Sharma, Dy. Director (P&D),  
ESI Corporation, Kotla Road,  
Panchdeep Bhawan, New Delhi-110002.

25. S.Ghosh, Dy. Director,  
ESI Corporation,  
Regional Office, West Bengal.

26. P.Ganpathi Swamy, Dy. Director (Vig.)  
ESI Corporation, Kotla Road,  
Panchdeep Bhawan,  
New Delhi.

27. T.Balaguruswamy,  
Dy. Director,  
ESI Corporation,  
Regional Office,  
Tamilnadu.

28. H.C.Sharma, Revenue Recovery Office,  
Noida.

29. M.B.Bhattacharjee, Dy. Director,  
ESI Corporation, Regional Office,  
West Bengal.

30. L.N.Verma (ST), Dy. Director  
ESI Corporation, Regional Office,  
Indore (M.P)

31. Prakash Chand (SC)  
Revenue Recovery Officer, Jaipur.

32. N.Gopala Krishanaiah (SC)  
Dy. Director, ESI Corporation,  
Regional Office,  
Andhra Pradesh.

33. P.A.Shekawadkar (SC)  
Dy. Director, ESI Corporation,  
Regional Office, Goa.

34. D.Ratnam (SC)  
Dy. Director,  
ESI Corporation,  
Regional Office,  
Andhra Pradesh.

35. K.Kharkongor, Dy. Director,  
ESI Corporation,  
Regional Office,  
Andhra Pradesh.

36. B.S.Negi (ST), Dy. Director,  
ESI Corporation,  
Regional Office,  
Assam (Guwahati).

37. S.S.Birua (ST), Dy. Director,  
ESI Corporation,  
Regional Office, Bomaby.

(By Advocate: Sh. D.N.Goburdhan for respondent No.1 & 2  
 Sh. Sachin Chauhan proxy for  
 Sh. Arun Bhardwaj for respondent No.22, 23,  
 24 & 26  
 None for others)

O.R.D.E.R.(ORAL)

By Mr. Justice V.S. Aggarwal, Chairman

Learned counsel for applicants states that earlier this petition had been adjourned sine die. The matter has been revived and a fresh order has been passed. Applicants would challenge the same in accordance with law by filing a fresh petition. Without prejudice to the rights of the applicants to claim their seniority and consequential benefits, he may be permitted to file an original application and to withdraw the present application.

*Subject to that*

2. In face of the aforesaid, allowed as prayed. OA is dismissed as withdrawn.

*S. A. SINGH*  
( S.A. SINGH )  
Member (A)

*V. S. Aggarwal*  
( V.S. AGGARWAL )  
Chairman

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